

SPECIAL BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1512(KB)2018
IA(I.B.C)/1129(KB)2023, IA(I.B.C)/1927(KB)2023,
IA(I.B.C)/117(KB)2024, IA(I.B.C)/1705(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	PEC LIMITED VS SKYRISE OVERSEAS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For the Applicant in IA(I.B.C)/1129(KB)2023 and
Mr. Udit Agarwal, Adv.] for the Respondent in IA(I.B.C)/1705(KB)2023

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Amardeep Singh, Adv.]
Mr. Sanjit Kumar Nayak] Liquidator-in-Person
Mr. Sudarshan Kumar Agarwal, Adv.]

ORDER

1. Learned Counsel for the Applicant present. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1705(KB)2023:**
 - a. Hard copy of the application filed by the learned Counsel appearing for the Respondent is accepted by the Registry. E-filing be done within a period of one week.
 - b. List this matter on **14th March, 2024.**
3. **IA(I.B.C)/117(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 16th Quarterly Progress Report, which is placed at page 11 onwards. This application is supported by an affidavit which is placed at page 127 onwards.

The 16th Quarterly Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.

4. **IA(I.B.C)/1927(KB)2023 and IA(I.B.C)/1129(KB)2023:**

- a. List these matters on **14th March, 2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)